

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

126. C.P.(IB)-995(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **31.01.2024**

NAME OF THE PARTIES: Marwah Fianance Private Limited

V/s.

Kapil Agarwal

SECTION 95 (1) OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Adv. Dimple Jain h/f Indira Labde for petitioner & Dr S K Jain for
Respondent/PG. present through VC.

Counsel for the petitioner seeks adjournment on the ground of settlement
talks going between both the parties. At request, List on **21.03.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/
LAKSHMI GURUNG
Member (Judicial)

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